



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 16 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	MR. K N CHOUDHURY SR. ADV.(R-14-17) MR D J DAS MR D NATH, SGA, ASSAM MR. B. CHOUDHURY,SC, PWD(R10) SC, GHC(R8-9)
- FOR FRESH ADMISSION WITH STAY/BAIL -				
2	WA/201/2024 FIXED	THE BODOLAND TERRITORIAL COUNCIL, KOKRAJHAR AND ANR. Versus PRADIP KUMAR BASUMATARY AND 8 ORS. E	MR. S BORA	MR. S BISWAS (r-1 to 4, 6) MR. A BORO (r-1 to 4, 6) SC, WPT AND BC
	WITH I.A.(Civil)/1872/2024 in WA/201/2024	THE BODOLAND TERRITORIAL COUNCIL AND ANR. Versus PRADIP KUMAR BASUMATARY AND 8 ORS. E	MR. S BORA	MR. S BISWAS (r-1 to 4, 6) MR. A BORO (r-1 to 4, 6) SC, WPT AND BC
3	WP(C)/2672/2024 FIXED	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	SC, SEC. EDU.
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
4	WP(C)/3081/2024 B/O	TAMANNA E RASSULL Versus STATE BANK OF INDIA AND ANR	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	SC, SBI
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
5	PIL/21/2024 FIXED	ABDUL HAMID Versus THE UNION OF INDIA AND 5 ORS.	MR F Z MAZUMDER	GA, ASSAM MR. S S ROY (R-1,4,5,6) DY.S.G.I. SC, PWD

HEARING

6	WP(C)/1891/2008 FIXED	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
7	WITH WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR.A C BORBORA MR.U K NAIR MR.M SMITH	SC, CBSC SC, EDU
8	WITH WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
9	PIL/74/2018	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
10	PIL/7/2019 FIXED	MOHAN RONGPI Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. M SARANIA MR. S U AHMED MR A W AMAN MR SARFRAZ NAWAZ MS. I KEITZAR MD F FARIDI N GAUTAM MR. A I KATHAR	GA, ASSAM SC, K A A C
11	WA/27/2019	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MR. D MAZUMDAR, ADDL. AG, ASSAM MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
12	PIL/5/2022	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR. P N GOSWAMI (SC, FOREST, R2, R3) MS N BORDOLOI (R-6) SC, REVENUE
13	WA/135/2022	M/S SIOTIA STEELS LTD Versus NBCC (INDIA) LTD AND 3 ORS	MR. S P ROY MS. N RAI	MR. A THAKUR (R1) MS. J R THAKUR (R1) MR H MEDHI (R1) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

14	WA/138/2022	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGHAIN (r-1)
15	WA/140/2022	UBC/75 NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM
16	WA/155/2022	BINODINI SINGHA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, N C T E SC, SEC. EDU. SC, FINANCE
17	WA/167/2022 CAVT. NO.05232/022, WITH LCR, CAVT./523/2022	THE MANAGEMENT OF TEA RESEARCH ASSOCIATION Versus TOCKLAI EMPLOYEES UNION AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. P K GOSWAMI MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY MS G SWAMI	MS S MOCHAHARI MR A DASGUPTA MR SISHIR DUTTA MS B DAS MR. S DUTTA FOR CAVEATOR
18	WA/170/2022	MANIK SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	GA, ASSAM MR P NAYAK (r-2 & 4)
19	WA/177/2022	QUAZI ATIQR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS. F	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR MS. F H AHMED MR S ISLAM	GA, ASSAM MRS. R DEVI (R-5,6,7) ASSTT.S.G.I.
20	WA/184/2022	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, ELEM. EDU GA, ASSAM
21	WA/185/2022	SRI KAMALA KANTA PHUKAN @ KAMALA PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SINHA MR. M K NEOG MR. B KUMAR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS SC, SEC. EDU.
22	WITH WA/260/2019	SRI MANTU CHANGMAI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA	MR. JYOTIRMOY ROY (R-4,5) MR. R HAZARIKA (R-4,5) MR D DAS (R-4,5)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/4853/2023 AT 10:30 AM	DLIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 8 ORS	MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM MR H GUPTA SC, TRANSPORT SC, FOREST
ADMISSION				
2	WP(C)/7389/2018 FIXED	SRIMATI SANTI SAHU Versus THE STATE OF ASSAM ANAD 6 ORS.	MS. S B CHOUDHURY MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR. N UPADHAYAY SC, IRRIGATION
3	WP(C)/4441/2020 FIXED	DR HARI RAM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DEKA MR. M DAS	SC, PWD
4	WITH WP(C)/4465/2020	GOPAYJIT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DEKA MR. M DAS	SC, PWD
5	WP(C)/7480/2022 FIXED	JHANTU GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MS. A TALUKDAR S BORA MS. J DEVI	MS. R. B. BORAH SC, BTC SC, WATER RESOURCE
6	WP(C)/982/2023 B/O	M/S UTPALA TRADERS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, P H E SC, K A A C
7	WP(C)/1485/2023 FIXED	PRADIP KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA MR. N J GOGOI MS S KAR	GA, ASSAM
8	WP(C)/246/2024 FIXED, WITH WP(C)/6588/2023 (D/O), WP(C)/6589/2023 (D/O), WP(C)/6591/2023 (D/O)	M/S FULL AGRITECH INDIA Versus STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, AGRI. DEPARTMENT
9	WP(C)/650/2024 B/O	M/S HILL VIEW AND ANR Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR P BHARDWAJ MS. B DEVI MR M C KAKOTI	SC, GMC
ORDERS				
10	Cont.Cas(C)/333/2022 FIXED	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR. S BORA MR. S R RABHA

	WITH I.A.(Civil)/1675/2024 in Cont.Cas(C)/333/2022	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS and ANR	MR. A BORO MR A BRAHMA	MR. S R RABHA
11	Cont.Cas(C)/352/2022	M/S UDAY DISTRIBUTORS AND ANR Versus B KALYAN CHAKRAVARTHY AND ORS	MR R SINGHA	MR S M T CHISTIE (R-1,4) MR. N J KHATANIAR (R1,4) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)
12	I.A.(Civil)/1758/2024 FIXED in Arb.P./35/2023 WITH Arb.P./35/2023	THE UNION OF INDIA AND ANR. Versus PCM CEMENT CONCRETE PVT. LTD. PCM CEMENT CONCRETE PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. S SHARMA	MR. S SHARMA MRS. A GAYAN DY.S.G.I.
HEARING				
13	WP(C)/1113/2014	MCLEOD RUSSELL INDIA LIMITED and ANR. Versus THE ASSAM POWER DISTRIBUTION and 4 ORS	MR.D K MISHRA MR.K GOSWAMI MR.R KAMAN	MR.B D DAS SC, APDCL
14	WP(C)/2538/2014	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and 2 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR	MS.M HAZARIKA MS.J HAZARIKA MS.E BHARALI
15	WP(C)/4127/2014	M/S GANAPATI BHANDAR Versus THE STATE OF ASSAM AND 3ORS	MR. D C BORAH MR.D BARMAN	GA, ASSAM
16	WP(C)/6225/2014	CENTRAL BOARD OF TRUSTEES Versus M/S MUGA SEED DEVELOPMENT PROJECT CENTRAL SILK BOARD	MRD N BHATTACHARYA MR.D DEY	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MR.P DEY
17	WITH WP(C)/4641/2014	REGIONAL PROVIDENT FUND COMMISSIONER Versus M/S REGIONAL MUGA RESEARCH STATION CENTRAL SILK BOARD,	MR.DILIP DEY MRD N BHATTACHARYA	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MS.D BORA MS.P DEY
18	WP(C)/1574/2017 FIXED, WITH RECORDS	BIBHU BHUSHAN DEB ROY Versus THE STATE OF ASSAM and ANR.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.G RAHUL MR.D J KAPIL	GA, ASSAM MR.D BORAH(R-2) MRSR BORAH-R-2
19	WP(C)/2534/2017	EMPLOYEES PROVIDENT FUND ORGANIZATION and ANR. Versus EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL and ANR.	MR.P K ROY MS.M DUTTA MS.A CHAKRABORTY	MR.A K SHARMA MR. P D NAIR (R2) MR G ALAM (R2) MR A U AHMED (R2) MR. H ROHMAN (R2) MS. H SARMA (R2) MR. D NAG (R2) SC, ASCARD BANK
20	WP(C)/3436/2019 WITH LCR, FIXED	ASIMAL SADAT USMANI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
21	WP(C)/1436/2022 FIXED	MUNUSH DAIMARI @ MUNUSH KUMAR DAIMARI Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA, SR. ADV MR G KAKOTI MR. K BORUAH MR. P THAKURIA MR. D KHAKHALARY MR K J SAIKIA	SC, FOREST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

**[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE
UP PROVINCIALISATION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	W.P.(CrI.)/2/2020 FIXED	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
2	WITH W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MR A ATREYA MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
3	WITH W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
4	WITH W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/2270/2020 in W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
5	WITH W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2271/2020 in W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.

GROUP 1 - CHALLENGE TO SEC 2(u), 4(2)(iv), 6, 7 AND 24 OF THE ACT

6	WP(C)/2729/2019 FIXED	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MS. R BARUAH MRS. K DEVI MR. U K NAIR N GAUTAM	SC, SEC. EDU. SC, FINANCE
	WITH			
7	WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR M GOSWAMI (P-1,3,50) MR. U K NAIR MR R SINGHA(P- 1,3,50) MR. M P SARMA MS S PATOWARY(P-1,3,50) MR. R SINGHA	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
	WITH			
8	WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	WITH			
9	WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	WITH			
10	WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM SC, FINANCE
	WITH			
11	WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	WITH			
12	WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
	WITH			
13	WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
	WITH			
14	WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
	WITH			
15	WP(C)/6045/2022	MAMANI KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 2 - CHALLENGE TO SEC 3(1)(i) OF THE ACT				
16	WP(C)/7955/2017 FIXED	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
	WITH			
17	WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MRS. K DEVI MR. U K NAIR MR. M KHAN J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
	WITH			
18	WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.

19	WITH WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC SC, SSA
20	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
21	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
22	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	MR. T C CHUTIA SC, SEC. EDU. SC, SEBA
23	WITH WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC
24	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
25	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	GA, ASSAM SC, SEC. EDU. SC, SEBA
26	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 3 - CHALLENGE TO SEC 3(xi), 8(3) OF THE ACT				
27	WP(C)/3481/2018 FIXED	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
GROUP 4 - CHALLENGE TO SEC 2(j), 2(x), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT				
28	WP(C)/5351/2018 FIXED	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018	SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE
29	WITH WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 5 - CHALLENGE TO SEC 2(x), 3(1)(i) OF THE ACT				

30	WP(C)/5732/2018 FIXED	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
GROUP 6 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 6 AND 7 OF THE ACT				
31	WP(C)/6015/2018 FIXED	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
WITH				
32	WP(C)/5825/2023	UDDHAB CHANDRA PATHAK AND 52 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
GROUP 7 - CHALLENGE TO SEC 2(zb), 2 (u), 6, 7 AND 24 OF THE ACT				
33	WP(C)/6736/2018 FIXED	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE SC, SSA
GROUP 8 - CHALLENGE TO SEC 2(j), 2 (2za), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT				
34	WP(C)/6756/2018 FIXED	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, SSA
GROUP 9 - CHALLENGE TO SEC 2(Zb) OF THE ACT				
35	WP(C)/3058/2019 FIXED	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
WITH				
36	WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
GROUP 10 - CHALLENGE TO SEC 2(j), 4(3), 4(2) OF THE ACT				
37	WP(C)/3297/2019 FIXED	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
GROUP 11 - CHALLENGE TO SEC 2(j), 2(u), 6, 7 AND 24 OF THE ACT				
38	WP(C)/8497/2019 FIXED	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 12 - CHALLENGE TO SEC 2(u), 6, 7 AND 24 OF THE ACT				
39	WP(C)/175/2020 FIXED	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
GROUP 13 - CHALLENGE TO SEC 3(1)(xi) OF THE ACT				
40	WP(C)/536/2021 FIXED	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
WITH				
41	WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE

42	WITH WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
43	WITH WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
44	WITH WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
45	WITH WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
46	WITH WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
47	WITH WP(C)/688/2022	RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
48	WITH WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
49	WITH WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
50	WITH WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
51	WITH WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
52	WITH WP(C)/1406/2022	DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
53	WITH WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
54	WITH WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
55	WITH WP(C)/6380/2022	KAMINI RABHA AND 69 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM

GROUP 14 - CHALLENGE TO SEC 3(1)(vii), 4(2)(iv) AND 24 OF THE ACT

56	WP(C)/5040/2021 FIXED	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
----	--	--	-------------------------------------	---

GROUP 15 - CHALLENGE TO SEC 3(xi) OF THE ACT

57	WP(C)/5912/2021 FIXED	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
58	WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
59	WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
60	WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
GROUP 16 - CHALLENGE TO SEC 2(u), 4(2)(iv) AND 24 OF THE ACT				
61	WP(C)/6311/2021 FIXED	ROWSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	WITH			
62	WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 17 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 7 AND 24 OF THE ACT				
63	WP(C)/6616/2021 FIXED	PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 18 - CHALLENGE TO SEC 3(2) OF THE ACT				
64	WP(C)/6973/2021 FIXED	ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
	WITH			
65	WP(C)/5594/2022	LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
	WITH			
66	WP(C)/3003/2023	TULUKAN BHARALI AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM	SC, SEC. EDU. SC, FINANCE
GROUP 19 - CHALLENGE TO SEC 2(j), 2(u), 4(2)(iii), 6, 7 AND 24 OF THE ACT				
67	WP(C)/79/2022 FIXED	GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 20 - CHALLENGE TO SEC 8(2) OF THE ACT				
68	WP(C)/1959/2022 FIXED	BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
GROUP 21 - CHALLENGE TO SEC 8(3) OF THE ACT				
69	WP(C)/2447/2022 FIXED	MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
	WITH			
70	WP(C)/2446/2022	RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE

71	WITH WP(C)/2656/2024 FIXED	MALAYA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
<u>GROUP 22 - CHALLENGE TO SEC 2(j) AND 2(h) OF THE ACT</u>				
72	WP(C)/3810/2022 FIXED	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, HIGHER EDU
<u>GROUP 23 - CHALLENGE TO SEC 2(Za) OF THE ACT</u>				
73	WP(C)/4854/2022 FIXED	NETTYANAND GOGAI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
74	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN G UDDIN MR H I CHOUDHURY MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSAM
<u>GROUP 24 - CHALLENGE TO SEC 3(1)(vi), 4(2)(iv) OF THE ACT</u>				
75	WP(C)/525/2023 FIXED	ARCHANA DAS AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	SC, SEC. EDU.
<u>GROUP 25 - CHALLENGE TO SEC 6(1), 6(2) AND 8(3) OF THE ACT</u>				
76	WP(C)/4213/2023 FIXED	TANKESWAR SALOI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
77	WITH WP(C)/3038/2023	RANJAN GOSWAMI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
78	WITH WP(C)/3039/2023	RANJIT KR NATH AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
79	WITH WP(C)/3040/2023	SHASINDRA KR BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
80	WITH WP(C)/3045/2023	SALEH MAHAMMED SHAH ALAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
81	WITH WP(C)/3084/2023	NURUL ISLAM MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
82	WITH WP(C)/3100/2023	SAHAB UDDIN TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
83	WITH WP(C)/3414/2023	BHABESH CH MALI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
84	WITH WP(C)/3467/2023	JALAL UDDIN MAZUMDAR AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE

85	WITH WP(C)/3479/2023	KHAIRUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
86	WITH WP(C)/3686/2023	MUSLEM UDDIN CHOUDHURY AND 31 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
87	WITH WP(C)/4217/2023	MOHD LUTFOR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
GROUP 26 - CHALLENGE TO SEC 8(2) AND 8(5) OF THE ACT				
88	WP(C)/4431/2023 FIXED	BHUPEN CHANDRA SAIKIA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 27 - CHALLENGE TO SEC 2(i)(t)u, 3(1)(i)(vii)(ix), 3(2), 4(2)(ii) AND 8(6) OF THE ACT				
89	WP(C)/2444/2024 FIXED	ASHOK PEGU AND 48 ORS. Versus THE COMMISSIONER AND SECTETARY AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR. U SAIKIA	MR. S DAS SC, HIGHER EDU for Resp.No.2 &3 MR. D NATH, for Resp. No. 1,

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6138/2022 FIXED	CHAYANIKA PHUKAN AND 6 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. K N CHOUDHURY (r7-14,16,17,19-28) SC, P AND R.D. GA, ASSAM SC, APSC MR. R M DEKA (r7-14,16,17,19-28) MR. A S TAPADER (r-9,1-14,16,19-21,23-28,16) MR. D J DAS (r-9,11-14,16,9-21,23-28,16) MS N MAHANTA (r-9,1-14,16,19-21,23-28,16) N GAUTAM (r7,8,10,17,22)
2	WP(C)/562/2023 B/O	MANJULA BAYAN AND 171 ORS Versus THE STATE OF ASSAM AND 61 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D HUSSAIN	MR. S C KEYAL (r-24) MR S DEY (R-31) GA, ASSAM MR. D HUSSAIN (R-43) MR. N H LASKAR (r-37) MS.SHOMA DASGUPTA (R-31) MR. R A CHOUDHURY (R-43) MS. J BAISHYA (r-24) MR. R A MAZUMDER (R-43) SC, G U
3	WITH WP(C)/6594/2023	FAYZUL HOQUE MAZUMDER AND 17 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. R MAJUMDAR MRS. R RONGMEI MS. J GHOSH	MR. P J PHUKAN GA, ASSAM MS. M BHATTACHARJEE MR. C SHARMA SC, G U
4	WP(C)/3236/2023 B/O	SAKTIDHAR GATHIRI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR S DUTTA (r-4) GA, ASSAM MS S MOCHAHARI (r-4) MR. S DUTTA (r-4) SC, GAD
5	WP(C)/1577/2024 B/O	JIAUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
6	WP(C)/2482/2024 FIXED	ASI/MIN 025130404 SWARAJ SINHA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MRS. R DEVI DY.S.G.I.

ORDERS

7	WP(C)/5643/2023 FIXED	MIHIRAM DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM
8	WP(C)/3030/2024 FIXED	VINAYAM KRISHNA Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. I ALAM MR. T SK	GA, ASSAM
<u>HEARING</u>				
9	WP(C)/5129/2014 FIXED	RANAPRATAP BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR.S K MEDHI MR.U K NAIRSr.Adv. MR.A DAS MR.A CHETRY MR.P N PHOM MR.J DAS MR.S DUTTA MS.P BORGHAIN MR.M P SHARMA MS.N SHYAMAL	MR.Y S MANNAN MRSB BHUYAN SC, PWD
10	WP(C)/4454/2016 FIXED	SATYENDRA NATH MISHRA Versus THE UNION OF INDIA and 6 ORS	MR.B RAMCHIARY MS.M GOGOI MR.A BORO MS.P PHUKAN MS.C TALUKDAR	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
11	WP(C)/5504/2016	PRONAB BARUAH Versus THE STATE OF ASSAM and 2 ORS.	MR. K N CHOUDHURY MR. R S MISHRA MR. B KASHYAP	GA, ASSAM ADDL. AG, ASSAM
12	WP(C)/5598/2016	ANESWAR SWARGIARY Versus THE STATE OF ASSAM AND 7 ORS	MR.S BANIK MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID	DR.B AHMED(SC, CO-OPP) MR.A DAS(R-7) MR.S R RABHA R-7 SC, BTC
13	WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.H K MAHANTA MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
14	WP(C)/6339/2016	SULEMAN UDDIN MIA Versus THE UNION OF INDIA and 4 ORS	MR.J PAUL MRA PAUL MS.L WAJEEDA MR.R A AHMED	MR.S C KEYAL C.G.C. MR.S K MEDHI ASSTT.S.G.I.
15	WP(C)/6706/2016	CHANDRA KANTA SAIKIA ALIAS CHANDRA KANTA SHAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR.B P BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, PENSION SC, TREASURY SC, FINANCE MRS A VERMA
16	WP(C)/6831/2016	JOHN JACOB and 34 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.U K NAIR MS.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII MS.P BORGHAIN	MRS. A GAYAN ASSTT.S.G.I.
17	WP(C)/6963/2016	JAYANTA SARMAH Versus LIFE INSURANCE CORPORATION OF INDIA and 3 ORS	MR.D DAS MRB KAUSHIK MR.K TADO	MR.S P CHOUDHURY
18	WP(C)/7495/2016	DEEPAK BATHARI and 2 ORS. Versus STATE OF ASSAM and 3 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MR.C HANSE	DR.B AHMED SC, CO-OP. GA, ASSAM

19	WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, APSC MR S BORTHAKUR (R-6) MR. ABU JAHID MR. K BORUAH MR. D GOGOI (R-6) MR. M ALOM MR. J ABBAS (R-6) SC, FINANCE
WITH				
20	WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
21	WP(C)/1638/2022	PRANJAL BORUAH AND 3 ORS Versus OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	MFA/83/2012 (HEARING), WITH LCR	UNION OF INDIA Versus KALYAN CHAKRABORTY	MSB DEVI MR G GOSWAMI, RLY.ADV. MRS. M PHUKAN MS.R R BORAH	DR.B AHMED MR.H K GOGOI MR.S ROY MR.M H LASKAR
2	MFA/86/2012 (HEARING), WITH LCR	BIKASH CHOUDHURY Versus UNION OF INDIA	MR.J MOLLAH MD.S ISLAM	MSB DEVI SC, NF RLY MS.R R BORAH MS.M PHUKAN
ADMISSION				
3	CRP(IO)/59/2023 FIXED	M/S SRD NUTRIENTS PVT. LTD. Versus HIRANYA KUMAR SAIKIA AND 7 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. A BHATTACHARYYA (R5-R7) S. J. SAHARIAH (r-1,3,4)
ORDERS				
4	CRP(IO)/118/2024 FIXED	SITA DEVI KANOI AND ANR Versus PAWAN AGARWALLA (KANOI) AND 6 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. S C KEYAL (R-1,2,3)
5	WITH FAO/3568/2024 (Filing Number)	SITA DEVI KANOI AND ANR Versus PAWAN AGARWALLA (KANOI) AND 6 ORS B	MR. S K GOSWAMI	
	WITH I.A.(Civil)/1347/2024	SITA DEVI KANOI AND ANR Versus PAWAN AGARWALLA (KANOI) AND 6 ORS	MR. S K GOSWAMI MS L SHARMA MR. R SHARMA	
	WITH I.A.(Civil)/5160/2024 (Filing Number)	SITA DEVI KANOI AND ANR Versus PAWAN AGARWALLA (KANOI) AND 6 ORS B	MR. S K GOSWAMI	
HEARING				
6	MACApp./66/2012 WITH LCR, FIXED	THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND 3 ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	FOR CAVEATOR MR.WISE IMRAN

	<p>WITH MC/1135/2012 in MACApp./66/2012</p>	<p>THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND ORS</p>	<p>MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI</p>	<p>FOR CAVEATOR MR.WISE IMRAN</p>
7	<p>MFA/11/2013 WITH LCR, B/O</p>	<p>UNION OF INDIA, Versus LITHUNGBEMO LOTHIA</p>	<p>MSB DEVI MR. B SHARMA MS.M PHUKAN MS.R R BORAH</p>	<p>MR.K P MAHESWARI MR.B K SINGH MR.A GOYAL MR.B MAHESHWARI MS. M SHARMA MS. C SAHA</p>
8	<p>MACApp./178/2014 WITH LCR</p>	<p>NATIONAL INSURANCE CO. LTD. Versus ANIMA DEB and 6 ORS.</p>	<p>MR.R C PAUL MS.S ROY</p>	<p>MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR H BARUAH (r-1,3) MR.A AHMED MS.M SAIKIA MR P P PHUKAN (r-1,3) MRA HAWARI MR.I ISLAM MS.S DEB</p>
	<p>WITH MC/2080/2014 in MACApp./178/2014</p>	<p>NATIONAL INSURANCE CO. LTD. Versus ANIMA DEB and 6 ORS.</p>	<p>MR.R C PAUL MS.S ROY</p>	<p>MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR.A AHMED MS.M SAIKIA MRA HAWARI MR.I ISLAM MS.S DEB</p>
9	<p>MACApp./191/2014 WITH LCR</p>	<p>SMTI DEVI BASUMATARY @ DEVI GOGOI Versus AJIT CHETIA and 2 ORS,</p>	<p>MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA</p>	<p>MR. R GOSWAMI MS. M SAIKIA MR. S NAG MR. N D SARMA MS. P BORTHAKUR MR D DEKA</p>
10	<p>MACApp./202/2014 WITH LCR</p>	<p>BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD. SAHABUDDIN KHAN and 2 ORS.</p>	<p>MR.R GOSWAMI MR.I ALAM MS.M SAIKIA</p>	<p>MRU S BORGOHAIN MR.H BURAGOHAIN MR.A K GUPTA(R-1) MR.A BARUAH MR.R S MISHRA(R-1) MR P GOGOI</p>
11	<p>WITH MACApp./484/2018</p>	<p>MD. SAHABUDDIN KHAN Versus NAYAN JYOTI KHANIKAR</p>	<p>MR. A K GUPTA MR. R S MISHRA</p>	<p>MR. S ALI MR. J C GOGOI MR. D HANDIQUE MR. K KALITA MR. H KAKATI</p>
12	<p>Arb.A./6/2015 WITH LCR, FIXED</p>	<p>UNION OF INDIA Versus TANTIA CONSTRUCTION LIMITED</p>	<p>MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY</p>	<p>MS.B DAS MR.N B P SINGHA</p>
13	<p>MACApp./439/2017 WITH LCR</p>	<p>THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SHRI JATIN BARUAH and 2 ORS</p>	<p>MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH</p>	<p>MR. S P CHOUDHURY MR. A S DHILLON</p>
14	<p>MACApp./657/2017 WITH LCR, FIXED</p>	<p>UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS</p>	<p>MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA</p>	<p>MR. A S CHOUDHURY (R1- R3) MR. R ISLAM (R1-R3)</p>
	<p>WITH I.A.(Civil)/4276/2017 in MACApp./657/2017</p>	<p>UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS</p>	<p>MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA</p>	

15	MACApp./1/2019 WITH LCR	SMTI SUKLA MOHARI Versus MD HAIJUL ISLAM AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. K K BHATTA MR J JOHN MS. R DEVI
16	CRP/88/2019 WITH LCR, FIXED	AMIYA KUMAR BHATTACHARYYA Versus BICHITRA BHAGAWATI	MR H NATH MR. M DEKA MR. B D DEKA N CHAUDHURY	MR A UPADHYAY MR. P UPADHYAY
17	MACApp./330/2019 WITH LCR, FIXED	SMTI. PADMA BORA GOGOI AND 2 ORS. Versus STRUCK OFF	MR. K BHATTACHARJEE MR. S DAS MS B TALUKDAR	MR. P J BARMAN (R4) MS P PHUKAN (R4) MRS. P M DUTTA (R3, R4)
18	MACApp./342/2021 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus KABITA DEKA AND 2 ORS.	MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA MR G JALAN (r-2) MS. S. MOCHAHARI MR. S DUTTA (R-1)
	WITH CO/33/2022 in MACApp./342/2021	KABITA DEKA Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA	MS. M CHOUDHURY MS C BORAH
19	MACApp./37/2022 WITH LCR 2 FILES(PHOTOCOPY)	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. JUNALI KALITA AND 2 ORS.	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	MR J DAS (AS LEGAL-AI- -COUNSEL FOR R-1) MR. B BARUAH (r-2) MR S HUSSAIN (r-2)
20	CRP(IO)/237/2023	JAHARUL HAQUE @ JAHARUL ISLAM Versus FAZAR ALI	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR M RANA
	WITH I.A.(Civil)/570/2023 in CRP(IO)/237/2023	FAZAR ALI Versus JAHURUL HAQUE @ JAHURUL ISLAM	MR M RANA	MR. M U MAHMUD
21	CRP/53/2024	FAKAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/101/2024 CAVT. NO.03162/024, FIXED, CAVT./316/2024 WITH OFFICE NOTE	NAREN CHANDRA DEKA Versus KALYAN DAS AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. JYOTIRMOY ROY MR. S SARMA (R-1) MR. S SARMA (R-1) MR. R HAZARIKA (R-1) MR. C CHAKRAVARTY (R-1) MR D DAS (R-1) MR D DAS (R-1) MR B P SARMAH (R-1) B SAHA (R-1) SC, SEC. EDU. MR. JAYANTA ROY (R-1) FOR CAVEATOR
HEARING				
2	CRL.A(j)/88/2019 13 Y 9 M 7 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	UTTAM DIBRA Versus THE STATE OF ASSAM	MR. NURUL HASAN, AMICUS CURIAE	PP, ASSAM
3	CRL.A(j)/100/2019 5 Y 0 M 17 D :WITH LCR - 4 (FOUR) FILES, P.B. 2	MONGLU CHOUTAL Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
4	WITH CRL.A(j)/101/2019 5 Y 0 M 17 D :	TAKLU GHATOWAR Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
5	CRL.A(j)/34/2020 WITH LCR - 4 (FOUR) FILES, P.B. - 2	AMZAD ALI Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
6	Crl.A./101/2020 WITH LCR - 6 FILES, P.B. - 2, FIXED	SRI BIDUL KALITA Versus THE STATE OF ASSAM AND ANR	MR. P UPADHYAY	PP, ASSAM
7	WITH CRL.A(j)/96/2019 5 Y 1 M 4 D :	MINTU CHUTIA Versus THE STATE OF ASSAM	MR. NEELANJAN DEKA, AMICUS CURIAE	PP, ASSAM

8	Crl.A./135/2020 4 Y 3 M 21 D :WITH LCR - 1 BUNDLE, P.B. - 4	SARSING TERON AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MR. A CHAUDHURY (p MR. P K DAS MD. S U AHMED MR. A I KATHAR MR. D BORA MR. N MAHAJAN MR N K PHUKAN MR R S RONGHANG	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
WITH				
9	Crl.A./136/2020	SARLONGRI TERANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
10	Mat.App./25/2021 WITH OFFICE NOTE, LCR - 6 (SIX) FILES	XXXXXXXX Versus XXXXXXXX	MR. K N CHOUDHURY MR. T DEURI MISS. R R KAKATI MR. D J DAS N GAUTAM	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA
11	Crl.A./200/2021 3 Y 6 M 0 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	NAKUL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR D J DEKA	MR. P. K. MUNIR (R-2) PP, ASSAM
12	CRL.A(J)/106/2023 3 Y 1 M 15 D :WITH LCR - 5 (FIVE) FILES, P.B. 2	JETHA MURMU Versus THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
13	Crl.A./111/2024 WITH LCR - 8 (EIGHT) FILES (SCANNED COPY), FIXED	AJOY BASUMATARY @ AJOY @ B.BUHUM @ BIRKHANG BASUMATRY AND 7 ORS. Versus THE NATIONAL INVESTIGATION AGENCY	MR. A K BHATTACHARYYA MR. R DE MR D K BHATTACHARYYA A GAUTAM	SC, NIA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2558/2024 FIXED	SANGITA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. J KALITA MR. A R KASHYAP	GA, ASSAM SC, FINANCE SC, GHC

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
1 WP(C)/7220/2015 FIXED	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC
WITH 2 WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) MR. R K TALUKDAR (r-8) MR. R K TALUKDAR, SC, NHIDC SC, REVENUE ASSTT. S.G.I.(R7)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -			
3 WP(C)/6108/2022 PART-HEARD, FIXED	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
WITH 4 WP(C)/6111/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
WITH 5 WP(C)/6112/2022	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

6	WITH WP(C)/6113/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
7	WP(C)/1055/2022 FIXED	SMTI. ARATI BHAR AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
8	WP(C)/3022/2023 FIXED	RADHIKA KEMPRAI Versus THE UNION OF INDIA AND 3 ORS.	MS B DEVI MR. A K BORA	SC, NHAI DY.S.G.I. SC, N C HILLS
9	WP(C)/201/2024 FIXED	ANANTA ROY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	S R BARUAH MR B CHOUDHURY SC, AGRICULTURE DEPARTMENT SC, NHIDC SC, REVENUE
10	WITH WP(C)/203/2024	ABDUL MATIN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. S. R BARUAH MR B CHOUDHURY (SC, AGRICULTURE DEPT.) SC, NHIDC SC, REVENUE
11	WP(C)/1076/2024 FIXED	UNION OF INDIA AND 2 ORS Versus M/S GSR VENTURES PRIVATE LIMITED	MR H GUPTA	MR. Z ISLAM OTOLI KITS MR P K BORA B SARMA MR. G. DUTTATRAY
12	WP(C)/1840/2024 FIXED	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9) SC, REVENUE
13	WITH WP(C)/2288/2024	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9)
HEARING				
14	WP(C)/2393/2012 PART-HEARD, WITH WA/ 211/2013 (D/O), WP(C)/2346/2008 (D/O)	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA MS. D.D. BARMAN, ADDL. SR. GA, ASSAM MR. P.N. SARMA, SC, EDU SC, FINANCE
15	WP(C)/3715/2020 FIXED	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3377/2022 in WP(C)/3715/2020	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
16	WITH WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3373/2022 in WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

17	WITH WP(C)/7258/2022	SUNIL RAJAK Versus THE STATE OF ASSAM AND 4 ORS	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO MR B C MUCHAHARY	GA, ASSAM SC, G M D A SC, REVENUE
18	WITH WP(C)/7381/2022	ARUN KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
19	WITH WP(C)/7382/2022	SHAIL DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, G M D A SC, REVENUE
20	WITH WP(C)/7383/2022	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
21	WITH WP(C)/7384/2022	FIROZA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
22	WITH WP(C)/7389/2022	H. KHELENDRAJEET SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
23	WITH WP(C)/7399/2022	DINESH DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR U DAS MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
24	WITH WP(C)/7510/2022	JAY PRAKASH PRASAD Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
25	WITH WP(C)/7517/2022	BHUMIKA PATHAK MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
26	WITH WP(C)/7580/2022	ABHIJIT SAHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
27	WITH WP(C)/7618/2022	BINOD KUMAR VERMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
28	WITH WP(C)/7622/2022	MRINAL HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

29	WITH WP(C)/7698/2022	MAYA RANI BANIA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
30	WITH WP(C)/7736/2022	MANJU DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
31	WITH WP(C)/7804/2022	PRAMOD PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
32	WITH WP(C)/7815/2022	SANJAY KUMAR BHURA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
33	WITH WP(C)/7816/2022	BASANTI PANDEY Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
34	WITH WP(C)/7818/2022	KONJENBAM ANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. M J BHATTACHARYYA	GA, ASSAM MD. A MATLIB SC, REVENUE
35	WITH WP(C)/7823/2022	SANKAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
36	WITH WP(C)/7831/2022	KAILASH MAHASETH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
37	WITH WP(C)/7848/2022	POTIRAM CHOUHAN AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, REVENUE
38	WITH WP(C)/7858/2022	PANCHAM ROY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
39	WITH WP(C)/7870/2022	POTSHANGBAM KHONI CHAOBA MEETEI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA MR. N BORDOLOI	GA, ASSAM SC, REVENUE
40	WITH WP(C)/7948/2022	ILLA DAS Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
41	WITH WP(C)/7949/2022	SAKHI DEVI Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM
42	WITH WP(C)/7953/2022	RAMKRISHNA SAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
43	WITH WP(C)/7970/2022	AJOY SHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, REVENUE

44	WITH WP(C)/7976/2022	SAROJ DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
45	WITH WP(C)/8308/2022	JAWAHAR PURBEY Versus THE STATE OF ASSAM AND 3 ORS	MR G J SAIKIA MR. K PRASAD MR S DAS	GA, ASSAM SC. REVENUE
46	WITH WP(C)/186/2023	ARUN MONDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
47	WITH WP(C)/221/2023	BAGEDU KEWAT Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3016/2023 in WP(C)/221/2023	BAGEDU KEWAT, Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
48	WITH WP(C)/922/2023	BAKUL GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
49	WITH WP(C)/1006/2023	SMTI. NILIMA ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
50	WITH WP(C)/5880/2023	RINKU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
51	WITH WP(C)/5959/2023	INDRA BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
52	WITH WP(C)/2148/2024	H KHELENDRAJEET SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE
53	WITH WP(C)/2174/2024	ARUN KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE
54	WP(C)/5946/2023 FIXED	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024

12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1752/2024	MUKESH KUMAR OJHA Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
TOP OF THE LIST				
2	RFA/52/2015 (HEARING), WITH LCR	THE STATE OF ASSAM and 5 ORS Versus SRI BHABESH BAROOWA	MR.P S DEKA MR. M NATH, SC Panchayat and Rural Dev. MR A BHATTACHARYA ADDL. SR. GA, ASSAM	MR G RAHUL MR. D M NATH
3	RFA/57/2015 (HEARING), WITH LCR	SRI PRANTIK MAZUMDER Versus SRI PRONOJIT MAZUMDER and 2 ORS	MR.P K DEBROY MR.S DEY	
	WITH I.A.(Civil)/379/2018 in RFA/57/2015	PRANTIK MAZUMDAR Versus PRONOJIT MAZUMDAR AND 2 ORS	MR. S DEY	
	WITH I.A.(Civil)/497/2019 in RFA/57/2015	SRI PRANTIK MAZUMDAR Versus SRI PRONOJIT MAZUMDAR and 2 ORS	MR S DEY	
	WITH I.A.(Civil)/499/2019 in RFA/57/2015	SRI PRANTIK MAZUMDAR Versus SRI PRONOJIT MAZUMDAR and 2 ORS	MR S DEY	
ADMISSION				
4	Crl.Pet./961/2022 WITH LCR 1 FILE, B/O	ANUP PODDAR @ ANUP KR PODDAR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. N ALAM MS. C CHOUDHURY MR. V A CHOWDHURY	MS. N CHOUDHURY PP, ASSAM
5	Crl.Pet./129/2023 B/O	BODIUD ZAMAN Versus M/S. MEGA ROOF SOLUTIONS	MR. R DE MR. J SINGH MR H NATH S SAIKIA	MR. A K RAI
6	Crl.Pet./280/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	MANASH GOGOI Versus SWAPNA DAS GOGOI	MR. K BORUAH MR. M ALAM MS P DAS	MR. I CHOUDHURY R L CHUTIA

7	Crl.Rev.P./392/2023	BABY SAHA Versus SANJOY KUMAR JAIN AND ANR	MD. A SAHAD MR. M H ALI	MR. B K JAIN (R-1) MS. P C BARNALI NAIR (R-1) PP, ASSAM
8	Crl.Pet./442/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	PARIMITA NEOG Versus THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG	MR. P SUNDI (r-2) PP, ASSAM
9	Crl.Pet./812/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	AMIR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR	MR. D F A AHMED (R-2) PP, ASSAM
10	Crl.Pet./1200/2023 B/O	ANWAR UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. B CHAKRAVARTY (R-2,3) MS. A LALA (R-2,3) PP, ASSAM
	WITH I.A.(Crl.)/1094/2023 in Crl.Pet./1200/2023	ANWAR UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MS B HAZARIKA	PP, ASSAM
11	Crl.Rev.P./106/2024 WITH LCR 4 FILES, B/O	JITUMANI DAS Versus DHANJIT DAS	MR M AHMED MR. M HUSSAIN A. K. KANU	MR. SURAJIT DAS MR SARFRAZ NAWAZ
12	Crl.Rev.P./131/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	HANIF ALI AHMED Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR J ISLAM MR. A HUSSAIN MR. P BORDOLOI MR M ROHMAN	MR. A K PURKAYASTHA (R-2) MR. B RAHMAN (R-2) PP, ASSAM
<u>BAIL HEARING</u>				
13	AB/1314/2024 FIXED	AFCHER ALI AND ANR Versus THE STATE OF ASSAM	SWATI. B. BARUAH (TG) MR I AHMED	PP, ASSAM
<u>ORDERS</u>				
14	MACApp./78/2017 WITH OFFICE NOTE, FIXED	SMTI DALIMI RABHA Versus THE ORIENTAL INSURANCE CO. LTD.	MR.S K TALUKDAR MS.M DEVI MR.D BANIA	MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA
15	Crl.Pet./709/2018 B/O	DIPANKAR DAS AND ANR. Versus STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR R K MOUR MR. B DEKA MR P DAS	MR. P P DUTTA MR. A BORUA MR T GOGOI PP, ASSAM
16	MC/7/2022 FIXED in MACApp./9494/2019	SMTI BHARATI DAS AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MS R KALITA	
	WITH MACApp./9494/2019 (Filing Number)	SMTI BHARATI DAS AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS		
17	I.A.(Civil)/316/2022 FIXED in RFA/11101/2021	M/S ASSAM TRADE CORPORATION AND ANR Versus SUDHIR JALAN AND ANR.	MR. B CHAKRAVARTY MRS. R DEVI MR. A R TAHBILDAR MR. D DOLEY	MR G N SAHEWALLA (R-1,2) MR M SAHEWALLA (R-1,2) MS. S. TODI (R-1,2) MR H K SARMA (R-1,2) MS T J SAHEWALL (R-1,2)A MS K BHATTACHARYYA (R-1,2)
	WITH RFA/11101/2021 (Filing Number)	M/S ASSAM TRADE CORPORATION AND ANR. Versus SUDHIR JALAN AND ANR. B	MR. B CHAKRAVARTY	
18	Crl.Pet./522/2023 B/O	SUBIR CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR F Z MAZUMDER A. CHISHI M. GOLD	PP, ASSAM
19	Crl.Pet./614/2023 FIXED	RENUBALA GHOSH AND ANR Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MRS. S ROY	PP, ASSAM

20	I.A.(Civil)/289/2024 B/O in MACApp./15402/2023 WITH MACApp./15402/2023 (Filing Number)	ROMITA KUMARI AND ANR. Versus RUHINI CHUTIA AND 2 ORS.	MR. R SARMA MS. S D SAIKIA MR R PATAR	MR. R GOSWAMI (r-3) MS. M SAIKIA (r-3) MS. P BORTHAKUR (r-3)
21	I.A.(CrI.)/368/2024 WITH LCR (SIX FILES). FIXED. in CrI.A./376/2023 WITH CrI.A./376/2023	ROMITA KUMARI AND ANR. Versus RUHINI CHUTIA AND 2 ORS. F SATYAJIT BORDOLOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. R SARMA MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
		SATYAJIT BORDOLOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
HEARING				
22	CrI.Rev.P./40/2021 PART-HEARD, WITH LCR 1 FILE	SMTI. SAGUFA AHMED Versus THE ADDL. DISTRICT MAGISTRATE (SRI BIPUL KUMAR DAS), KAMRUP (M) AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	MR. P P BARUAH MR. P K ROYCHOUDHURY (R-2) MR. N G KUNDU (R-2) MR. A SARMA (R-2) MR G DEKA (R-2) MS D DAS (R-2) MR H KALITA (R-2)
23	CrI.Rev.P./274/2022 PART-HEARD, WITH SCANNED COPY OF LCR (ONE FILE).	AMINUL HOQUE Versus SHORIFUL ISLAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. N UDDIN MR. M ISLAM
24	CrI.A./112/2023 <u>1 Y 4 M 20 D</u> :PARTHEARD, WITH LCR (FIVE FILES) WITH I.A.(CrI.)/266/2023 in CrI.A./112/2023	NIRANJAN DAS Versus THE STATE OF ASSAM AND ANR.	MR A B DEY MR. S SUTRADHAR	MR B ACHARYYA (R2) MS. M ACHARYYA (R2) PP, ASSAM
		NIRANJAN DAS Versus THE STATE OF ASSAM AND ANR.	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
25	CrI.Pet./732/2015 WITH OFFICE NOTE	AKHIL GOGOI and 9 ORS Versus THE STATE OF ASSAM AND ANR	MR.T DEURI MR.K GOGOI MR.S BORTHAKUR	PP, ASSAM(R1)
26	CrI.Pet./507/2016	MRIDULANANDA SARMA Versus THE STATE OF ASSAM and ANR.	MR T KALITA MR.M CHOUDHURY MR.N K DAS MR A SAIKIA MR.A S ALI MR.S NEOGI	PP, ASSAM
27	MACApp./216/2017 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. Versus RAN BAHADUR KATUWAL @ MON BAHADUR KATUWAL and 2 ORS,	MR.K K BHATRA MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA MS.S DAS	MR J MOLLAH
28	RFA/37/2018 WITH LCR WITH I.A.(Civil)/1260/2018 in RFA/37/2018	MONURANJAN SINGH Versus ADILUR RAHMAN SAIKIA	MS. S E AHMED MR. D R GOGOI	MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAN MR U RONGPI
		MONURANJAN SINGH Versus ADILUR RAHMAN SAIKIA	MS. S E AHMED MR. D R GOGOI	
29	RFA/116/2018 WITH LCR	M/S BRAHMAPUTRA SYNDICATE Versus THE STATE OF ASSAM AND 4 ORS	MR. S P ROY MR. D NANDI MR. R P N SINGH MR. K RAJBONGSHI MS. A TALUKDAR	GA, ASSAM

30	MACApp./160/2019 WITH LCR, FIXED	UNITED INDIA INSURANCECO. LTD Versus SMT BHARATI DAS AND 4 ORS	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO	MS. R KALITA MD A RAHMAN
31	MACApp./122/2020 WITH LCR, FIXED	SAMSUL HAQUE CHOUDHURY Versus SWEETY ZOHRMANGLAHI and ANR	MR. S C BISWAS MR. S DAS MS A BORAH MS. J GHOSH MR. N D ROY	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/13/2021 in MACApp./122/2020	NEW INDIA ASSURANCE COMPANY LTD. Versus SAMSUL HAQUE CHOUDHURY AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR S DAS
32	RFA/35/2022 FIXED	KUNJA MOHAN SAIKIA Versus RUMI SAIKIA AND ANR.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. P K DAS
	WITH I.A.(Civil)/3285/2022 in RFA/35/2022	KUNJA MOHAN SAIKIA Versus SMTI RUMI SAIKIA AND ANR.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	
33	Crl.A./40/2022 WITH LCR 3 FILES	JAMALUDDIN @ MD. JAMALUDDIN Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P KATAKI MR. A K GUPTA MR H J TAMULI MR D KALITA	PP, ASSAM
34	Review.Pet./100/2022 in MACApp./526/2017 (D/O) , WITH LCR	JAHURA KHATOON AND ANR. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. B J GHOSH MISS. M DAS MD. S ISLAM MR. M DEKA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
35	Crl.A./218/2022 WITH LCR 3 FILES, B/O	DEBESWAR TAUKDAR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
36	Crl.Rev.P./362/2022 WITH LCR 2 FILES, FIXED	SUMITA MAZUMDAR Versus DEBASISH MAZUMDAR	MR. M NATH MR. A ROY MS. S RAJKUMARI	MR. K BHATTACHARJEE MR. S DAS MS. B TALUKDAR
37	CRL.A(J)/101/2023 O Y 11 M 17 D :WITH LCR 5 FILES AND P.B.	DIPJYOTI MALAKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA MS. T SOM MR. P TELI	MS. B SARMA (LEGAL-AI- -COUNSEL FOR R2) PP, ASSAM
	WITH I.A.(Crl.)/928/2023 in CRL.A(J)/101/2023	DIPJYOTI MALAKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
38	Crl.A./27/2024 WITH LCR (THREE FILES).	NILADHAR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR. B DEKA MS P BARUAH S AZIZ MR P PRAWAR MR Y KOTHARI MS N T MANPOONG MR. N KOTHARI	MR. D K DAS (r-2) PP, ASSAM
	WITH I.A.(Crl.)/91/2024 in Crl.A./27/2024	NILADHAR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1580/2024	ASIKUL HAQUE Versus THE STATE OF ASSAM	MR. M BISWAS MR. A BARUAH MR. J P MORE	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./1326/2024 PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	TULEN HAZARIKA Versus THE STATE OF ASSAM	MR. N J GOGOI MS. S DEB	PP, ASSAM
BAIL HEARING				
3	AB/935/2024 FIXED	ABDUL HOQUE Versus THE STATE OF ASSAM	MR. K M HASSAN MR R SARKAR	PP, ASSAM
ORDERS				
4	I.A.(Civil)/831/2024 FIXED in W.P.(CrI.)/37/2023 WITH W.P.(CrI.)/37/2023	SANJEEV BORGHAIN, Versus ANJALI BORGHAIN AND 2 ORS ANJALI BORGHAIN Versus THE STATE OF ASSAM AND 2 ORS	MS SWATI SHARMA(MR. G CHAUDHURY MR. INDERJEET SINGH	I. SINGH GA, ASSAM MR G CHOUDHURY(R-2) MR P P MEDHI (r-2) MS M N KONYAK (R-2) MR G BARGAYARY (r-2) MS SWATI SHARMA(R-2)
HEARING				
5	CrI.A./27/2011 PART-HEARD, LCR 2 FILES, FIXED	UNION OF INDIA, Versus SUSHIL AGARWAL and 1 OTHER	H K DAS U K GOSWAMI	MRS DIPANJALI BORPUJARI (AS LEGAL-AID-COUNSEL FOR R-3) MR.M MAHANTA MS. R DEKA MS. R DEKA MR. K K PARASAR MS. A B KAYASTHA MRS D D BORPUJARI MS. M MAHANTA
6	CRL.A(J)/115/2018 PART-HEARD, WITH LCR 4 FILES, FIXED	TARUN DAS Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3550/2023 FIXED	MANI RAM SAHARIA Versus THE STATE OF ASSAM AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	SC, ELEM. EDU SC, FINANCE
2	WP(C)/388/2024 FIXED, WITH OFFICE NOTE	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH AND F W
3	WP(C)/1995/2024 FIXED	GHANASHYAM BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	SC, AG SC, PWD
ORDERS				
4	Cont.Cas(C)/54/2022 FIXED, WITH OFFICE NOTE	SYEDA PUTALY BEGUM Versus MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	
5	Cont.Cas(C)/384/2023 B/O, WITH OFFICE NOTE	ASOMI GOGOI Versus NARAYAN KONWAR AND ANR	MR. S HAZARIKA MS A M DCOSTA	MR. D SAIKIA (r-1) MR S NEOGI (r-1) MR. N J KHATANIAR (r-1)
HEARING				
6	WP(C)/5031/2013	GO NO. 376 H - A E CIV SRI HEM RAJ GANGWAR and 13 ORS Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.M P SARMA	MR.M BHAGABATI MR.S C KEYAL C.G.C. MR.C K S BARUAH ASSTT.S.G.I.

7	WP(C)/1064/2016 CAVT. NO.& 218//16	SMTI. MOUCHUMI KALITA Versus THE STATE OF ASSAM AND 13 ORS	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D P BORAH MR. A ROY	MR. Y DOLOI (R- 1-5) MR. S K MEDHI (R-10,11&13) MR. Y S MANNAN MR. A DAS MS. M BORDOLOI(R-8&9,12&14) MR. A DAS(R-8&9,12&14) MR. N SARMAH (R-8&9,12&14) MR. J DAS (R-10,11&13) MR. J ROY (R-8&9,12&14) MR. S DUTTA(R-10,11&13) MR. S G BHATTACHARJEE(R-10,11&13) SC, PWD (NH) ADDL. AG, ASSAM FOR CAVEATOR
	WITH WP(C)/5474/2014	SHANTANU BAROOAH and 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	MR.Y DOLOI(R- 1-5) SC, PWD ADDL. AG, ASSAM
9	WITH WP(C)/1093/2016 CAVT. NO. 180/16	SHANTANU BAROOAH and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. M K CHOUDHURY MR. N HOQUE MR K UDDIN MR. A K AZAD MR. A U AHMED	MR. Y DOLOI (R- 1-4 & 6)(R--5) MRS. M BORAH FOR CAVEATOR ADDL. AG, ASSAM SC, PWD (ROADS)
	WITH I.A.(Civil)/1982/2016 in WP(C)/1093/2016	SHANTANU BAROOAH and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR.B AHMED MR.M K CHOUDHURY MR.N HOQUE MRK UDDIN MR.A K AZAD MR.A U AHMED	MRS.M BORAH SC, PWD (ROADS) FOR CAVEATOR
	WITH I.A.(Civil)/2277/2021 in WP(C)/1093/2016	SHRI SHANTANU BAROOAH Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, PWD
10	WP(C)/2711/2016	SARAT CH. HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J C DAS MR. D HAZARIKA MR. D J KACHARI MR. L K BORAH	GA, ASSAM MR. A THAKUR SC, PERSONNEL DEPT.
11	WP(C)/2223/2017	JAYANTA SUR Versus THE UNION OF INDIA and 6 ORS.	MR A DASGUPTA MR.J U AHMED MR.D SUR MS.D SINHA MR S A REEYAZ MR.N K MURRY	MR.Y DOLOI C.G.C. MR. N BARUAH MR.M PHUKAN(R-1) MR. R J DAS SC, BSNL
12	WP(C)/5226/2017	PRAMILA ROY Versus THE STATE OF ASSAM and 4 ORS.	MR.M DEKA MR.S HOQUE MS.S N RENGMA	GA, ASSAM SC, AG MR. S R BORUAH
13	WP(C)/5574/2018	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
14	WP(C)/7410/2018	AMBRIK KANT BASUMATARY AND 13 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. B PHUKAN	GA, ASSAM MR P NAYAK (SC, FINANCE)
15	WITH WP(C)/6545/2014	JUNE NATH and 1339 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR.D K MISHRA MS.D BORGHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MS.M BHUYAN	GA, ASSAM SC, BTC SC, FINANCE

	WITH I.A.(Civil)/2600/2017 in WP(C)/6545/2014	JUNE NATH and 1339 ORS Versus THE STATE OF ASSAM AND 15 ORS	MS.D BORGOHAIN MS.M SARMAH MR.P GOHAIN	GA, ASSAM SC, FINANCE
16	WITH WP(C)/6394/2015	PRADYUT GOGOI and 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS.D BORGOHAIN MS.M SARMAH MR.P GOHAIN MS.B PHUKAN MS.M BHUYAN	GA, ASSAM SC, FINANCE
17	WP(C)/273/2019 FIXED, WITH OFFICE NOTE	PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U
18	WP(C)/3101/2020	TAPAN KUMAR DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE
19	WP(C)/685/2022	BIREN HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, CO OP GA, ASSAM SC, AG
20	WITH WP(C)/6570/2018	NABIN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
21	WITH WP(C)/6583/2018	JOGEN CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
22	WP(C)/912/2022	KOHINUR ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE
23	WITH WP(C)/1954/2022	KOHINUR ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
24	WP(C)/2065/2022	JAYDEEP NANDI Versus OIL INDIA LIMITED AND 3 ORS	MR. S P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR K BISWAKARMA MS B DEVI MR A KHARSOHUM DR K PANDAV DR K PANDAV MR. S. J. SARKAR	SC, OIL
25	WP(C)/4489/2022	TRILOSON BORO Versus THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM
26	WP(C)/4805/2022	ANANTA NATH (CISF NO. 901405764 HC/GD) Versus THE UNION OF INDIA AND 8 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	MR. D J DAS ASSTT.S.G.I.
27	WP(C)/7621/2022 FIXED	BIJU DEVI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
28	WITH WP(C)/7613/2022	ISMAIL HOQUE AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
29	WITH WP(C)/7615/2022	ANJAN KUMAR NATH AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA

30	WITH WP(C)/7655/2022	SURUT ZAMAN AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
31	WITH WP(C)/7686/2022	ABDUL GANI MONDAL AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
32	WITH WP(C)/7871/2022	FARUK KHAN AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
33	WP(C)/1154/2023	ABINAS BORA Versus UNION OF INDIA AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	C.G.C. MR. N DEKA (R-2,3) MR. S S ROY MR H K DAS (r-4,5,6) MR. M GOGOI (R-2,3) MR. U PATHAK (r-4,5,6) MS E CHOUDHURY (R-2,3) MR N K SARMA (r-4,5,6) DY.S.G.I. SC, NRL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/5616/2020 PART-HEARD, FIXED	ARUN SARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, REVENUE
2	Arb.A./2/2004 (HEARING), WITH LCR, FIXED	M/S OIL INDIA LTD Versus M/S BUILWORTH PRIVATE LTD	MR A SARMA	MR.R SARMA MR S KHOUND MR.D DAS
3	RSA/24/2010 (HEARING), WITH LCR	RAVI GOYAL and 4 ORS, Versus THE CHAIRMAN,	MR.G RAHUL MR.C K S BARUAH MR.B K PURUHIT MR.K BARTHAKUR	
4	WITH RSA/22/2010 WITH LCR	RAM NIWAS PAREEK, Versus THE CHAIRMAN,	MR.G RAHUL MR.C K S BARUAH MR.B K PURUHIT MR.K BARTHAKUR	MR.P J SAIKIA MR.A K GUPTA
5	WITH RSA/23/2010 WITH LCR	SMT LAKSHMI DEVI and ORS, Versus THE CHAIRMAN,	MR.G RAHUL MR.C K S BARUAH MR.K BARTHAKUR MR.B K PURUHIT	MR.P J SAIKIA MR.A K GUPTA
6	Arb.A./16/2017 WITH LCR, FIXED	SMC GLOBAL SECURITIES LTD. Versus MR PIYUSH KHEMANI and ANR	MR.S KUMAR PETITIONER IN PERSON	MR. S CHAMARIA MR. M PHUKAN MR M ALI MR. S CHANDA
	WITH I.A.(Civil)/3650/2017 in Arb.A./16/2017	SMC GLOBAL SECURITIES LTD. Versus MR PIYUSH KHEMANI and ANR	MR. D SENAPATI PETITIONER IN PERSON MR. S KUMAR	
7	Review.Pet./72/2024 in WP(C)/7564/2018 (D/O) , FIXED	M/S SRI SHYAM COLD STORAGE Versus THE UNION OF INDIA AND 4 ORS	MR H BETALA MR C KUMAR	DY.S.G.I.
ADMISSION				
8	CRP/144/2023 WITH LCR, FIXED	RADHAKANTA SINHA AND 5 ORS. Versus THE UNION OF INDIA AND ANR.	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR S BORA	MR. B K DAS SC, NF RLY

ORDERS

9	I.A.(Civil)/1472/2024 WITH LCR, FIXED in RSA/198/2016 WITH RSA/198/2016	MD MAKADDAS ALI Versus MD LECHAN UDDIN and 17 ORS	MR M J QUADIR MR. A K HANNAN	MS. R CHOUDHURY
		MD MAKADDAS ALI Versus MD LECHAN UDDIN and 29 ORS	MR M J QUADIR MR.S B LASKAR MR.S Y AHMED MS. M KHANIKAR	MS. R CHOUDHURY MR.A H M R CHOUDHURYR- 1-3 MS.P SHARMA(R- 1-3)
10	I.A.(Civil)/1607/2024 WITH LCR, FIXED in RSA/304/2018 WITH RSA/304/2018	ON THE DEATH OF NAGENDRA CHANDRA DAS HIS LEGAL HEIRS SRI PAPUL DAS AND 3 ORS Versus SRI BIREN RAJBONGSHI, SRI BIREN RAJBONGSHI Versus ON THE DEATH OF NAGENDRA CHANDRA DAS HIS LEGAL HEIRS SRI PAPUL DAS AND 3 ORS	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY MR A PAUL MR. R SARMA MS. L WAJEEDA MR. A H CHOUDHURY	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY
HEARING				
11	RSA/42/2013 WITH LCR	M/S SIOTIA STEELS LTD. Versus M/S THE PRAG BOSIMI SYNTHETICS LTD.	MR.S P ROY MR.K RAJBONGSHI MSK KALITA MR.R P N SINGH	MR.A DHAR MRK K DAS MR.B KALITA MR.P SARMA
12	RSA/218/2013 CAVT. NO. 741/2013 WITH LCR, FIXED	ARUN CH. DEY Versus ANJALI DEBNATH	MR K K BARUA MR.U DAS MR.S SAIKIA MR. I C DEKA MR.S BHATTACHARJEE G UDDIN MS.J DEKA MR.S DEY MS. P A TALUKDAR MR.P SEN	MR. N ALAM MR.S ISLAM MR.S U AHMED FOR CAVEATOR
13	RSA/51/2014 WITH LCR	SMTI MINA SAIKIA and 2 ORS, Versus SMTI TRIPTI SAIKIA and ANR,	MR.SHEELADITYA	MR.H K DEKA MR.P SUNDI MR.B D DEKA
14	RSA/116/2014 CAVT. NO. 234/2014 WITH LCR	ON THE DEATH OF ABDUL HAMID (GHARI MISTRY) HIS LEGAL HEIRS Versus RAM NAGINA GUPTA and ANR.	MR.J AHMED MS.S KALITA MR.M ANSARI MS.D BORA	MR.A DAS MS.M BORDOLOI MR.M AGARWALLA MR.N SARMAH MR. N I KHAN MDK RAHMAN MS H AHMED MASSAR BORAH T. JAMIR FOR CAVEATOR
15	RSA/116/2016 CAVT. NO. 1243/2015 WITH LCR	ON THE DEATH OF ABDUL KADER KHAN HIS LEGAL HEIRS and ORS Versus NUR ALOM KHAN and ANR	MR.B BANERJEE MR.A ROSHID MS.M R DEVI	MR.M U MONDAL MR.M HUSSAIN MR. M K HUSSAIN (R-1,2) MR AZIZUR RAHMAN MS ASFIA AHMED (R-1,2) MS. F H AHMED (R-1,2) MD A RAHMAN (R-1,2) FOR CAVEATOR
16	RSA/250/2018 WITH LCR	MD FAIZUR RAHMAN CHOUDHURY Versus SAMIR SAHA @ SAMIRAN CH SAHA AND 11 ORS	MR. S K SINGHA MR. G C PHUKAN MR. K GOGOI MR. A R TAHBILDAR	MR. P K ROYCHOUDHURY (R1) MR. N G KUNDU (R1) MR G DEKA (R4-R12)
17	RSA/56/2020 WITH LCR, FIXED	MUSSTT. SAHIDA BEGUM Versus SRI JOYDEV AGARWALA AND 4 ORS	MR. M A SHEIKH MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS MR H GOGOI	MR. D SARAF (R- 1, 3, 2.2, 2.3) MR. S S GUPTA (R- 1, 3, 2.2, 2.3) MR P AGARWAL (R- 1, 3, 2.2, 2.3)
18	MACApp./266/2021 WITH LCR, FIXED	THE NEW INDIA ASSURANCE CO. LTD. Versus NRIPENDRA SARKAR AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M TALUKDAR

19	RSA/125/2022 WITH LCR	GANESH KANU AND 6 ORS. Versus TRIBENI PRASAD KANU	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. I H LASKAR MR. P K DEKA FOR CAVEATOR
20	WITH Test.App./1/2019	SRI SANJAY KR. KANU AND 2 ORS Versus TRIBENI PRASAD KANU	MR. A SATTAR S CHOUDHURY MR H K BARUAH	MR. A BISWAS MR R KALITA MS S AHOM
21	RSA/191/2022 WITH LCR	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	DR G J SHARMA (LEGAL AID COUNSEL FOR R-2 & 3) MR. N HAQUE (R1) MR. A K AZAD (R1) MR. S R BARBHUIYA (R1) MR M HUSSAIN (R1)

STAY MATTERS

22	CRP(IO)/179/2022 FIXED	ANANDA DAS Versus BHABESH DAS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MS P TALUKDAR
	WITH I.A.(Civil)/3431/2022 in CRP(IO)/179/2022	BHABESH DAS Versus ANANDA DAS	MS P TALUKDAR	MR. K BHATTACHARJEE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1590/2024	KUKHA KUTUM Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING	PP, ASSAM
2	Bail Appln./1677/2024	BIKASH SHARMA Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING				
3	AB/1013/2024	ENAMUL ALI Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
4	AB/1339/2024	MINAKSHI SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
5	AB/1428/2024 BA 1315/2024(D/O), BA 1465/2024(D/O), BA 1582/2024(D/O)	MD. MALEK ALI @ ABDUL MALEK Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1728/2024	NOBOJYOTI RAJBONGSHI @ NABAJYOTI RAJBONGSHI Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
2	Bail Appln./1730/2024	BIKASH DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
3	Bail Appln./1731/2024	NURUL HASSAN Versus THE STATE OF ASSAM	MS J AKTAR	PP, ASSAM
4	Bail Appln./1741/2024	PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI	PP, ASSAM
5	Bail Appln./1742/2024	AMJED ALI Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
6	Bail Appln./1743/2024	BINOD TALUKDAR Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
7	Bail Appln./1745/2024	MAFIZUL ISLAM Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING	PP, ASSAM
8	Bail Appln./1748/2024	FORIZ UDDIN @ FORIJ AHMED AND ANR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
9	Bail Appln./1749/2024	DIPAK DAS Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
10	Bail Appln./1755/2024	PINKEE GUPTA Versus THE STATE OF ASSAM	MR G JALAN	PP, ASSAM
11	Bail Appln./1760/2024	KARNA DAIMARY Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

MOTION

12	Tr.P.(CrI.)/27/2024 B/O	SAHANUR ALI Versus BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	
13	CrI.Rev.P./227/2024	HASEN ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
14	CrI.Pet./688/2024	MANINDRA CHANDRA BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MRS R KAKATI MS. M PATHAK MS. N BARMAN	PP, ASSAM
15	CrI.Pet./689/2024	SOLEMAN ANSARY Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
16	CrI.Pet./693/2024	DR GUNAMANI DEKA Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
17	CrI.Pet./695/2024 B/O	INSTITUTE OF HUMAN REPRODUCTION (IHR) Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. DITUL DAS MR. V A CHOWDHURY MS TINLUNG	PP, ASSAM
18	AB/1556/2024	NUR MAHAMMAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS F N ZAMAN MS S S ZIA	PP, ASSAM
19	AB/1557/2024	GANESH TAMULI AND ANR Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
20	AB/1558/2024	NUR NEHAR BEGUM @ NUR NEHAR Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
21	AB/1559/2024	UMME SALMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
22	AB/1562/2024	SURANJIT DAS CHOUDHURY @ SUJIT DAS CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	PP, ASSAM
23	AB/1564/2024	PARIMAL BORA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
24	AB/1565/2024	FORIZ UDDIN LASKAR Versus THE STATE OF ASSAM	MR M J QUADIR MS S AHMED MR. A K HANNAN	PP, ASSAM
25	AB/1568/2024	REZAUL ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
26	AB/1573/2024	FARID AHMED Versus STATE OF ASSAM	MR. P K DAS	PP, ASSAM
27	AB/1575/2024	AJAY BARMAN AND ANR Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
ADMISSION				
28	CrI.Pet./1021/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. N. ISLAM	MD. H BHUYAN (R-2) A TALUKDAR (R-2) PP, ASSAM
29	CrI.Pet./127/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	AVINASH BHARTIA AND ANR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M PHUKAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR P TALUKDAR	SC, CBI

30	Crl.Pet./522/2024 FIXED	MERAJUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM SC, FOREST
<u>BAIL HEARING (BA)</u>				
31	Bail Appln./1193/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAMBHU NANDI Versus THE UNION OF INDIA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	SC, DRI SC, NCB
32	Bail Appln./1318/2024 FIXED	SOFIQU ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
33	Bail Appln./1525/2024 FIXED	BHABESH TAYE Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/3744/2023 FIXED	ZINNAT ALI Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
35	AB/4165/2023 FIXED	PRADEEP KUMAR DAS @ PRADIP DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH L KALITA MS P GUPTA MR P DOLEY	PP, ASSAM
36	AB/4243/2023 FIXED	ABINASH DAS Versus STATE OF ASSAM	MR. B K DAS MS. P DAS	MR M AHMED MD A ISLAM PP, ASSAM
37	AB/6/2024 FIXED	CHHOTELAL SHAMBHUNATH DUBEY Versus THE STATE OF ASSAM	MS. T SOM MS S ISLAM	PP, ASSAM
38	AB/547/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM
39	AB/885/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HAFIJUL HOQUE BEPARI Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
40	AB/1063/2024 FIXED	SATTAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
41	AB/1225/2024 FIXED	MANOWAR HUSSAIN @ MANOWAR TALUKDAR Versus THE STATE OF ASSAM	MR. M BISWAS MR. H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
42	AB/1360/2024 FIXED	HAFIZUR @ HAFIZUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
43	AB/1401/2024 FIXED	INTAZ ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
44	AB/1419/2024 FIXED	JAKIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
45	AB/1462/2024 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. A MOBARAQUE	PP, ASSAM

ORDERS

46	Crl.Pet./1088/2023	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MRS. R RONGMEI MS. J GHOSH	PP, ASSAM
47	I.A.(Crl.)/465/2024 FIXED in Crl.Rev.P./4229/2024 WITH Crl.Rev.P./4229/2024 (Filing Number)	EBAROT ALI SHEIKH Versus THE STATE OF ASSAM AND ANR EBAROT ALI SHEIKH Versus THE STATE OF ASSAM AND ANR (F)	MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. M I HUSSAIN	PP, ASSAM
HEARING				
48	Crl.Rev.P./331/2009 WITH LCR 3 FILES AND P.B., FIXED	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
49	Crl.A./9/2019 WITH OFFICE NOTE, LCR 3 FILES, FIXED	SHRI BIJU BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR R DHAR MR B C MUCHAHARY MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
50	Crl.Rev.P./523/2019 WITH LCR 4 FILES, FIXED	MANOJ BARMAN Versus STATE OF ASSAM AND ANR.	MR. B K BHAGAWATI MS K KALITA	MR. D M THAKURIA PP, ASSAM
51	Crl.Rev.P./138/2021 WITH LCR 6 FILES, FIXED WITH I.A.(Crl.)/507/2024 in Crl.Rev.P./138/2021	SAHARUDDIN ALI Versus THE STATE OF ASSAM AND ANR. SAHARUDDIN ALI, Versus THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY MR M RAHMAN MR. J KALITA MR D KALITA MR. R M CHOUDHURY	MR. B K BHAGAWATI MR. M HUSSAIN (R-2,3) S W HUSSAIN (R-2,3) PP, ASSAM PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/1352/2024 B/O	MD. ALAL UDDION @ ALAL UDDIN Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
2	Bail Appln./1471/2024 B/O	ISLAM ALI Versus THE STATE OF ASSAM AND ANR.	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	PP, ASSAM
MOTION (BA)				
3	Bail Appln./1322/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. MANJIL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
4	Bail Appln./1615/2024	ABDUL BARIK Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
5	Bail Appln./1733/2024	SHAMIM AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR A AHMED	PP, ASSAM
6	Bail Appln./1736/2024	TAMA TASO Versus THE STATE OF ASSAM	MR. S AHMED J BORAH MS. M. KHATUN MS N AKTAR	SPECIAL PP ASSAM
7	Bail Appln./1737/2024	KUMARJIT DEB Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
8	Bail Appln./1738/2024	ISHAHAQUE ALI Versus THE STATE OF ASSAM	MR. M RAHMAN L BANIK	PP, ASSAM
9	Bail Appln./1739/2024	DIJOY BORO Versus THE STATE OF ASSAM	MR. M KALITA	PP, ASSAM
10	Bail Appln./1744/2024	PRASENJIT NAMA Versus THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	PP, ASSAM
11	Bail Appln./1756/2024	MD. SADDAM Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM

12	Bail Appln./1757/2024	SWAPNA MEDHI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
13	Bail Appln./1758/2024	JUBAIR AHMED Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
14	Bail Appln./1759/2024	DEBA PRASAD SARKAR AND ANR. Versus THE STATE OF ASSAM	MR Z ALAM MR. S P BHATTACHARJEE MR R K SAHA MS. JAYA SAIKIA	PP, ASSAM
15	Bail Appln./1761/2024	RUPAM DEKA Versus THE STATE OF ASSAM AND ANR.	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR A DEY	PP, ASSAM
MOTION				
16	Crl.Rev.P./218/2024	SAUMITRA GUPTA @ SOUMITRA GUPTA Versus THE STATE OF ASSAM AND ANR	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/534/2024 in Crl.Rev.P./218/2024	SAUMITRA GUPTA @ SOUMITRA GUPTA Versus THE STATE OF ASSAM AND ANR	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
17	Crl.Rev.P./225/2024	ABDUL JAMIR ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
18	Crl.Rev.P./226/2024	HAKIM ALI Versus THE STATE OF ASSAM AND ANR	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
19	Crl.Pet./666/2024 FIXED	SMTI. PURNIMA DAS DEVI Versus THE STATE OF ASSAM AND ANR	MR. K LAHKAR R BISWAS	PP, ASSAM
20	Crl.Pet./685/2024	ALTAF HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
21	Crl.Pet./686/2024	NURUL ISLAM @ NUR ISLAM Versus STATE OF ASSAM AND ANR	SAMIM RAHMAN	PP, ASSAM
22	Crl.Pet./687/2024	PRADIP CHETRY Versus THE STATE OF ASSAM AND ANR	MR. D P BORAH MR U GHOSH	PP, ASSAM
23	Crl.Pet./691/2024 B/O	SMTI. ANGKITA DUTTA Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
24	Crl.Pet./694/2024	DEBOJIT DAS Versus SMTI ANJANA DAS	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. A K DAS	
25	AB/1425/2024	ANARUL ISLAM Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
26	AB/1430/2024	RUPJYOTI SARMA Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
27	AB/1432/2024	MD. ROHIDUL ISLAM @ ROHIDUL ALI Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
28	AB/1460/2024	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. A KADDUS	PP, ASSAM
29	AB/1519/2024	KHON ENGHI @ KHAN ENGHEE Versus THE STATE OF ASSAM	MR. S K SINGH MR. S SAHU	PP, ASSAM
30	AB/1555/2024	RITUMONI HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM

31	AB/1566/2024	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
32	AB/1578/2024	BIPUL ADHIKARY Versus THE STATE OF ASSAM	MR Z ALAM MR. S P BHATTACHARJEE MR R K SAHA MS. JAYA SAIKIA	PP, ASSAM
<u>ADMISSION</u>				
33	Crl.Rev.P./560/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	AKON CH TALUKDAR AND 12 ORS Versus JYOTISHMAN SHARMA AND 2 ORS	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA	MR. R KALITA (R0-1,2) MR H AGARWAL (R-1,2) MR J SINGH (R-1,2) PP, ASSAM
34	Crl.Pet./1073/2023 WITH LCR 1 FILE, FIXED	ARIJIT DASGUPTA Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. M A CHOUDHURY (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
35	Bail Appln./1101/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL LATIF Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN	K U AHMED(R-2) PP, ASSAM
36	Bail Appln./1296/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PARAMJIT SINGH Versus UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI S K DAS	SC, NCB
37	Bail Appln./1401/2024 WITH OFFICE NOTE	JOYDEP SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
38	Bail Appln./1571/2024 FIXED	KAMRUL JAMAL Versus THE STATE OF ASSAM	MR. U K BARMAN MD N ABED MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
39	Bail Appln./1603/2024 FIXED	TOUSEEF ALI FAROOQUI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
40	Bail Appln./1621/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KAPIL ROY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. S DAS MD A S AHMED MRS. A DAS P. KALITA	PP, ASSAM
41	Bail Appln./1630/2024 WITH OFFICE NOTE, FIXED	MD. SAMSUL HOQUE @ BABUL Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
<u>BAIL HEARING</u>				
42	AB/667/2024 FIXED	ABIKUL SHEIKH @ AFIKUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR H R A CHOUDHURY MR. A KHAN MR. D BORA P. GHOSH	MR. S ISLAM (r-2) MR A HAWARI (r-2) PP, ASSAM A R MONDAL (r-2)
43	AB/729/2024 FIXED	MONOWARA BEGUM AND ANR. Versus THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
44	WITH AB/314/2024	MONOWARA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
45	AB/834/2024 WITH OFFICE NOTE, B/O	AZIZUL HOQUE Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	PP, ASSAM
46	AB/1074/2024 FIXED	RATAN KR. CHOUDHURY @ RATAN CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. J KALITA MR. D BORA MR. N MAHAJAN	PP, ASSAM

47	AB/1484/2024 FIXED	TUTUMANI NATH @ POLTU Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
----	---------------------------------------	--	--	-----------

ORDERS

48	Crl.Pet./527/2023 FIXED	AJIT KR. GOGOI @ AJIT GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
----	--	---	--------------	-----------

49	I.A.(Crl.)/462/2024 WITH LCR 2 FILES in Crl.A./271/2023	ABDUS SAMAD, Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN	PP, ASSAM
----	--	--	------------	-----------

WITH

[Crl.A./271/2023](#)

50	Crl.Pet./545/2024 FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
----	--	---	--	-----------

50	Crl.Pet./545/2024 FIXED	DURGA PRASAD JAISWAL Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI MS P SARMA	PP, ASSAM
----	--	---	---	-----------

51	I.A.(Crl.)/567/2024 in Crl.A./4509/2024	MAHIDUL ISLAM Versus STATE OF ASSAM	M M RAHMAN	PP, ASSAM
----	---	--	------------	-----------

WITH

[Crl.A./4509/2024](#)
(Filing Number)

51	Crl.A./4509/2024 (Filing Number)	MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN	
----	---	--	------------	--

WITH

[I.A.\(Crl.\)/4510/2024](#)
(Filing Number)

51	I.A.(Crl.)/4510/2024 (Filing Number)	MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN	
----	---	--	------------	--

HEARING

52	Crl.A./322/2015 WITH LCR 4 FILES, FIXED	ABDUL HANNAN LASKAR and 3 ORS Versus THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MS.R CHETRI	MS.R BEGUMR-2 PP, ASSAM
----	--	--	--	----------------------------

53	I.A.(Crl.)/588/2020 WITH LCR 4 FILES, FIXED in Crl.A./218/2020	ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	K U AHMED MS P SARMA MS N HASAN	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM
----	---	--	---------------------------------------	---

WITH

[Crl.A./218/2020](#)

53	Crl.A./218/2020	ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. N UDDIN K U AHMED MS P SARMA MS N HASAN MR. M ISLAM MR S K CHHETRY	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM
----	---------------------------------	--	---	---

54	Crl.A./240/2022 1 Y 9 M 19 D :WITH LCR 4 FILES, FIXED	MD. RANA ALI @ RANA AHMED @ KHOLILUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR R DAS	PP, ASSAM
----	---	--	----------	-----------

55	Crl.A./324/2023 WITH LCR 4 FILES, FIXED	LIPAMUNGO ODYUO AND 4 ORS Versus THE STATE OF ASSAM AND ANR.	MR N Z LOTHA MR. S K GUPTA	MR B SARMAH PP, ASSAM
----	--	---	-------------------------------	--------------------------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024

8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Pet./619/2023 (AT 10:30 AM)	ABDUL KADIR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
DELIVERY OF ORDER				
2	AB/1184/2024	MD. MIJANUR RAHMAN @ MIJANUR HOQUE Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN	PP, ASSAM
MOTION (BA)				
3	Bail Appln./1336/2024 FIXED	SURESH RAM Versus UNION OF INDIA	MR. S K SINGHA MR G PATHAK	SC, NCB
4	Bail Appln./1702/2024	BIJAYA KUMAR SAHOO Versus UNION OF INDIA	MR. P K SAHARIA MS K DAS	SC, NCB
5	Bail Appln./1727/2024	RAMEN HALOI Versus THE STATE OF ASSAM AND ANR.	MR. D HAZARIKA MR. R PHUKAN C M DEKA	PP, ASSAM
6	Bail Appln./1729/2024	JABIR AHMED @ JABIR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
7	Bail Appln./1746/2024	UJJAL BARMAN Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
8	Bail Appln./1747/2024	SHAMIL UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
9	Bail Appln./1751/2024	DIPANGKAR DAS Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
10	Bail Appln./1753/2024	MANIR UDDIN BARBHUIYA @ MANIRUDDIN BORBHUYAN @ MANIRUDDIN BARBHUYAN Versus THE STATE OF ASSAM	MR H GUPTA MR. FIRUZ KHAN MR H DAS MR Y. BARBHUIYA	PP, ASSAM

MOTION

11	Tr.P.(Cri.)/26/2024 B/O	SAHANUR ALI Versus BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	
12	Cri.Rev.P./224/2024 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. V K CHANDAK DR. T KALITA MR P K DAS MR A RAZZAK	PP, ASSAM
13	AB/1114/2024 FIXED	PRAVEEN KOTHARI AND ANR. Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR S P DAS MD A ISLAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS PP, ASSAM
14	AB/1370/2024	AHMAD ALI AND ANR Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
15	AB/1525/2024 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
16	AB/1560/2024	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
17	AB/1561/2024	MOBARAK ALI Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MS M DAS MR Z RAHMAN MR. S MOLLAH	PP, ASSAM
18	AB/1567/2024	PARAG CHOUDHURY @ PARAG JYOTI CHOUDURY Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR SUBHRAJIT SAIKIA	PP, ASSAM
19	AB/1569/2024	ANANDA CH. SHILL @ ANANDA SHILL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
20	AB/1570/2024	FULMON ALI Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
21	AB/1571/2024	NOYOM UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
22	AB/1574/2024	ABDUL LATIF ALI Versus THE STATE OF ASSAM	MR. DILIP DEY MR. N ALI	PP, ASSAM
23	AB/1576/2024	ABDUL RAHIM @ BHAKTO Versus THE STATE OF ASSAM AND ANR	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
24	AB/1577/2024	RINGKANG DWIMARY AND ANR Versus THE STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM
25	AB/1579/2024	NARAYAN DAS AND 3 ORS. Versus THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM MR. H KAKATI	PP, ASSAM

BAIL HEARING (BA)

26	Bail Appln./4258/2023 WITH SCANNED COPY OF CASE RECORD.	JITUL ALI Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
27	Bail Appln./294/2024 WITH SCANNED COPY OF CASE RECORD.	KABIR AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM

28	Bail Appln./386/2024 WITH SCANNED COPY OF CASE RECORD.	RAMILA BIBI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. D ZAKARIA	PP, ASSAM
29	Bail Appln./974/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AZIM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
30	Bail Appln./1134/2024 FIXED	SOPIKUL ISLAM @ SOFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	P ADHIKARI MR A K AZAD	PP, ASSAM
31	Bail Appln./1395/2024 WITH CASE RECORD(SCANNED COPY)	MD. JUBER AHMED Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
32	Bail Appln./1396/2024 FIXED	KUTUB UDDIN AHMED Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
33	Bail Appln./1517/2024 WITH SCANNED COPY OF CASE RECORD.	GIAS UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
34	Bail Appln./1593/2024 FIXED	SAILESH GOND AND 4 ORS. Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
35	Bail Appln./1614/2024 FIXED	SAMIR SHARMAH Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ MR. W A SHEIKH	PP, ASSAM

BAIL HEARING

36	AB/4177/2023 FIXED	MUSTAFA AHMED AND ANR. Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
37	AB/768/2024 FIXED	SUKUMAR RABHA Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS. A K CHOPHI	PP, ASSAM
38	AB/847/2024 FIXED	MURSHIDA KHATUN Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS MS. P DAS	PP, ASSAM
39	AB/908/2024 FIXED	INAMUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED M R CHOUDHURY I AMIN MR. O ULLAH	PP, ASSAM
40	AB/973/2024 FIXED	PRADIP CH. KALITA Versus THE STATE OF ASSAM	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	PP, ASSAM
41	WITH AB/1108/2024	PRADIP CH. KALITA Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	MS. R KALITA PP, ASSAM
42	AB/1236/2024 FIXED	DEVO CHANDARA SONOWAL Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
43	AB/1276/2024 FIXED	KULENDRA NATH BAISHYA Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
44	AB/1332/2024 FIXED	JALLEY SONAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
45	AB/1341/2024 FIXED	DIBESWAR RAY @ ASHOK RAY Versus THE STATE OF ASSAM	MR D C NATH MR. M MONDAL	PP, ASSAM

46	AB/1376/2024 FIXED	SHEFALI KHATUN @ SHEPALI KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. S RAHMAN MR. S HUSSAIN MR A N IQBAL	PP, ASSAM
47	AB/1379/2024 FIXED	RAHMAT ALI AND 6 ORS Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
48	AB/1385/2024 FIXED	RAJA KUMAR PAYEN Versus THE STATE OF ASSAM	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM
49	AB/1388/2024 FIXED	RITU DAS AND 4 ORS Versus THE STATE OF ASSAM	MR. S K GOSWAMI MR. R SHARMA	PP, ASSAM
50	AB/1471/2024 FIXED	MD SAYED AKHTAR Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
51	AB/1486/2024 FIXED	BULAL SK @ RAHUL Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL	PP, ASSAM

ORDERS

52	I.A.(CrI.)/562/2024 FIXED in AB/1300/2024 WITH AB/1300/2024	KURBAN ALI AND ANR Versus THE STATE OF ASSAM	MS. M KHATUN	
		KURBAN ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN	MR. M ALI(R-INFORMANT) MR J. ISLAM(R-INFORMANT) PP, ASSAM
53	I.A.(CrI.)/563/2024 FIXED in Bail Appln./1556/2024 WITH Bail Appln./1556/2024	MD. RAHIMUDDIN @ KISMAT ALI @ RAHIMUDDIN ALI, Versus THE STATE OF ASSAM,	MS. M KHATUN	PP, ASSAM
		MD. RAHIMUDDIN @ KISMAT ALI @ RAHIMUDDIN ALI, Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN	MR. M ALI (INFORMANT) MR J. ISLAM (INFORMANT) PP, ASSAM

HEARING

54	CRLA(J)/51/2023 3 Y 5 M 20 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED	ADMON KUJUR Versus THE STATE OF ASSAM	MR. DIKSHIT GOGOI (AMICUS CURIAE)	MR. S C BISWAS (R-2) MS A DAS (R-2) MS. U NANDA (R-2) MR. A K DAS (R-2) PP, ASSAM
----	--	--	--------------------------------------	---

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Review.Pet./106/2021 PART-HEARD, IN WP(C)/3386/2018 (D/O), BY SLIP	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (r-8) MR. N J KHATANIANAR MS. D MUSAHARY MR K KASHYAB (r-8) SC, SEC. EDU. MR. R BARPUJARI SC, FINANCE
2	WITH WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
3	WP(C)/1484/2024 CAVT. NO.01302/024, PART-HEARD, BY SLIP, CAVT./130/2024	GAUTAM DEKA Versus THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN MS P RABHA MS M BARMAN DY.S.G.I. FOR CAVEATOR
4	WP(C)/1340/2013 BY SLIP	ANKIT JOHRI Versus OIL INDIA LTD. and 4 ORS	MR.A SARMA MR.S DAS MR.R DUBEY MR.M GOSWAMI MR.T BARUAH MR. M DASGUPTA MD S ALI MR.S DEY	MR.S N SARMA MR.A SARMAH MR. Y S MANNAN (R-4) MS N DEKARAJA (R-4) SC, OIL MR.A JAHID
5	WP(C)/6316/2013	NIPUN BARMAN and 2 ORS Versus THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
TOP OF THE LIST				
6	WP(C)/2894/2013 PART-HEARD, FIXED	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA MR. K GOGOI ASSTT.S.G.I. ASSTT.S.G.I.

7	WP(C)/6163/2012	SMTI REENA PEGU Versus THE STATE OF ASSAM AND 3 ORS	MS.S BORA MS.K BARUAH MR.Z AHMED MS.M BHUYAN	MR.B K SARMA SC, SOCIAL WELFARE
8	WP(C)/3520/2014	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus THE UNION OF INDIA and 5 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MS.P KHOUND	MR.P K ROY(R-2to5) MR.S K CHAKRABORTYR-2to5 MS.M DUTTA(R-2to5) ASSTT.S.G.I. MS.A CHAKRABORTY(R-2to5)
9	WP(C)/901/2015	MD. ZAKIR HUSSAIN Versus THE ASSAM STATE ELECTRICITY BOARD and 8 ORS	MR.S SHARMA MR.P K BORDOLOI MR.S ALI MR.N N UPADHAYA	SC, A S E B(R1-7) SC, POWER GRID(R9) SC, PERSONNEL DEPT.(R8)
10	WP(C)/928/2015	SACHIN DUTTA Versus THE UNION OF INDIA and 3 ORS	MR.K R BORA MR.A CHETIA MD.ASLAM	MR.P PATHAK(R-2,3&4) C.G.C. MSS CHANGKAKATI(R-2,3&4) MR.S S ROY MR.A NARZERY(R-2,3&4) MS.P BARMANR-2,3and4 MS.S T BOKTH(R-2,3,&4) MS.J SAIKIA(R-2,3&4) ASSTT.S.G.I.(R-1)
11	WP(C)/1037/2015	PRADIP DOWARI and 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B N GOGOI MR.B GOGOI MR.S NEOG	SC, FOREST
12	WP(C)/1076/2015	MISS JOYSREE RAJKUMARI Versus THE STATE OF ASSAM AND 3 ORS	MR.K M HALOI MR.A K DEKA	MS.SOMILA MR.S BARUAH MR.B SHARMA MS.M BARMAN MR.M ISLAM
WITH				
13	WP(C)/6148/2012	JOYSREE RAJKUMARI Versus THE STATE OF ASSAM and ANR.	MR.K M HALOI MS.G MAHANTA	GA, ASSAM
14	WP(C)/1220/2015	SARAT KUMAR BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. D C BORAH MR.D BARMAN MR.K LAHKAR MS.B M LAHKAR	SC, P H E(R1-2)
15	WP(C)/1423/2015	NOJENDRA BARMAN Versus THE STATE OF ASSAM AND ANR	MR.A DUTTA MRS.P M DUTTA	GA, ASSAM(R1)
16	Cont.Cas(C)/213/2017	REKHA DEVI Versus PRITAM SAIKIA	MR.A K MAHESWARI	MR.D SAIKIA(Sr.Adv.) MR.N SARMA MS.K GOGOI
MOTION				
17	WP(C)/4889/2023 WP(C) 6289/13(D/O), FIXED	MAZIBAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU.
WITH				
18	WP(C)/6324/2023	MD. NAZRUL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K GOSWAMI	GA, ASSAM MR. A M BARBHUIYA (R-6 to 8) MS S R MAZARBHUIYA (R-6 to 8) MS A BEGUM (R-6 to 8) S. M. ZINNA (R-6 to 8) SC, SEC. EDU.
19	WP(C)/146/2024 FIXED	PRANITA HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. P BOIRAGI	SC, ELEM. EDU SC, AG MR. S K MEDHI (SC,AG) SC, FINANCE
20	WP(C)/899/2024 B/O	SALEHA BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS	GA, ASSAM SC, SEC. EDU.

ADMISSION

21	WP(C)/4376/2021 FIXED	BISWAJIT DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. U J SAIKIA (R-4) MR. R BORPUJARI, SC, FINANCE DEPT. (R-5) MR. D UPAMANYU , SC, EDUCATION(HIGHER) DEPT. (R-1 to 3)
22	WP(C)/4702/2022 FIXED	KRISHNA GOGOI AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR B D DAS (R-11) MR H K SARMA (R-11) SC, APSC MR. S K DAS (R-7) MR. I H SAIKIA (R-5,6,8,9,10) MR. P HAZARIKA (R-12) MR. B BORAH (r-9) MR. K KALITA (R-5,6,8,10) MR. M R CHOUDHURY (r-9) MR K KASHYAB (r-9) MS L HMAR (R-5,6,8,10) MS B B HUSSAIN (R-11) MR. R K HAJONG (R-5,6) MR S BORA (R-11) MR. H R DAS (R-11) SC, SEC. EDU.
WITH				
23	WP(C)/4715/2018	KRISHNA GOGOI AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. S B LASKAR MR. H A LASKAR MR. A M CHOWDHURY	MR B D DAS MR A K BORAH MR H K SARMA SC, APSC MR. I H SAIKIA MR. S K DAS (R6) MR. P HAZARIKA MR. N S LASKAR MR. R PHUKAN MR. H S BORAH MR. K KALITA MR. M R CHOUDHURY MS. J RONGPIPI MR D BARMAN (R6) MS L HMAR SC, SEC. EDU. MR. G .CHOUDHURY (SC. APSC)
24	WP(C)/1860/2023 FIXED	KALPANA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
25	WP(C)/1904/2023 FIXED	SMTI SNEHALATA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
26	WP(C)/7594/2023 FIXED	SURIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR G R A MOTTAQUEE	SC, SEBA
ORDERS				
27	Cont.Cas(C)/30/2018 FIXED	KAMAL SAJATI Versus R.C.JAIN AND ORS.	MR. A R TAHBILDAR MS. R DEVI	MR. D SAIKIA MR. D SAIKIA MR. D MOZUMDER MS. P CHAKRABORTY MR. A DEKA MR R CHAKRAVORTY MR. N J KHATANIAR (R4) MR. U SARMA (R4) MR T THAKURIA MS. N PHUKAN
28	Cont.Cas(C)/407/2023 FIXED	RAUNAK HUSSAIN Versus NARAYAN KONWAR AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. U SARMA (R2)

29	I.A.(Civil)/3780/2023 FIXED in WP(C)/4605/2023 WITH WP(C)/4605/2023	THE PRINCIPAL, SILAPATHAR COLLEGE Versus DIPIKA BORUAH AND 3 ORS. DIPIKA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MS A PAYENG MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU SC, HIGHER EDU MR R DHAR (R-4) MR J PAYENG (R3, R5) MS A PAYENG (R3, R5)
30	Review.Pet./85/2024 FIXED, WITH WP(C)/6211/2023 (D/O) WITH WP(C)/6786/2023	AHEDUL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MS. J DEKA MS. A TALUKDAR	SC, SEC. EDU.
31	WP(C)/6786/2023	MD AHEDUL HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA SC, SEC. EDU.
32	Review.Pet./87/2024 FIXED, WITH WP(C)/2472/2022 (D/O), WP(C)/4428/2021 (D/O) WITH Review.Pet./88/2024	RITA BEYPI Versus THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR N K SARMA	SC, HIGHER EDU
33	Review.Pet./88/2024	RITA BEYPI Versus MANTU MEDHI AND 5 ORS	MR H K DAS MR N K SARMA	SC, HIGHER EDU
34	WP(C)/1214/2024 B/O	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS S S ZIA	SC, ELEM. EDU SC, AG SC, TREASURY
HEARING				
35	WP(C)/4917/2021 FIXED WITH WP(C)/1786/2019	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
36	WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
37	WP(C)/4175/2020 WITH WP(C)/5381/2021	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
38	WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
39	WP(C)/8202/2022 FIXED	DIPIKA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	MR. D KALITA (R- 5) SC, SEC. EDU. SC, FINANCE
40	WP(C)/626/2023	PREMANANDA RAY AND 119 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD A HUSSAIN MR. A S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
41	WP(C)/635/2023	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
42	WP(C)/5200/2023 B/O	DR. JAGADISH HANSA Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR B DEURI MR H BETALA MR C KUMAR	MR. K GOGOI MS P AGARWAL (r-5) DY.S.G.I. SC, ASSAM UNIVERSITY SC, U G C
43	Cont.Cas(C)/11/2024	DR. JAGADISH HANSA Versus PROF RAJIVE MOHAN PANT AND ANR	MR D K DAS	
44	WP(C)/1917/2024	CHAMPAWATI KONCH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6399/2017 PART-HEARD, BY SLIP, AT 2:00 PM	THE MANAGEMENT OF HINDUSTAN UNILEVER LTD. P.P.F. Versus THE STATE OF ASSAM and 5 ORS.	MR.N DUTTA MR. S DEKA MR.B DUTTA MS.J BORO MR.D TUMUNG	GA, ASSAM MR. A K DEKA MR. A K DEKA MR. R SARKAR,R MR. B DAS,R MS. R BARMAN,R
2	WP(C)/463/2015 FIXED	ASSAM GANDHI SMARAK NIDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. A SARMA(R-4,5) MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. LENTSO(R-4,5) MS G SWAMI(R-4,5)
	WITH I.A.(Civil)/615/2017 in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA
3	WITH WP(C)/1236/2017	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOUND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT

4	WP(C)/5826/2019 FIXED	ANJANA SINGH Versus SILCHAR DEVELOPMENT AUTHORITY AND ANR.	MR. K GOGOI MR. S M SARMA MR. A R TAHBILDAR	MR. S P CHOUDHURY MR. L R MAZUMDER MR. A Z AHMED MR K BISWAKARMA
5	WP(C)/3304/2022 FIXED	ANJU BHAWMICK Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM MR. D NATH, SR. GA SC, REVENUE SC, FINANCE
6	WP(C)/3461/2022 FIXED	DR. DIBAKAR SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. S CHAUHAN MR S CHAUHAN MR. A R SHOME MR B PUSHILAL	GA, ASSAM MR. S BARUAH, GA, ASSAM MR. A S AKAND (R-4,5,6) MS G HAZARIKA, SC, REVENUE & DM DEPTT., ASSAM MR. S A AHMED (R-4,5) MR J ISLAM (R-4,5,6) MR. A HUSSAIN (R-4,5,6) SC, REVENUE
7	WP(C)/8375/2022 FIXED	RATNESWAR PATGIRI AND 4 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. M DUTTA MR. N UDDIN MS S DEV	GA, ASSAM MR. A K JAIN (R4-R12) MR. A BHATTACHARJEE, SC, REVENUE & DISASTER MANAGEMENT DEPTT. MR. H GOSWAMI (R4-R12)
WITH				
8	WP(C)/7153/2023 CAVT. NO. 12462/023,	MD KHALIL UDDIN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	MR. A H M R CHOUDHURY PP, ASSAM FOR CAVEATOR
9	WP(C)/4806/2023 FIXED	PRABEEN KR. MASKARA Versus THE STATE OF ASSAM 3 ORS	MR. R HAZARIKA MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE
10	WP(C)/5870/2023 CAVT. NO.08892/023, FIXED, WITH CAVT. 889/2023	MAHMUD ALI Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR G N SAHEWALLA MR. M K CHOUDHURY (R 4) MR N ANIX SINGH MR. S S ROY (r-1) DY.S.G.I. FOR CAVEATOR
WITH				
I.A.(Civil)/3252/2023 in WP(C)/5870/2023		MAHMUD ALI, Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA	MR N ANIX SINGH MR. S S ROY DY.S.G.I.
11	WP(C)/1038/2024 FIXED	JONMANI BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM MR. D NATH (SR. GA, ASSAM) SC, REVENUE SC, FINANCE
BAIL HEARING				
12	AB/334/2024 AB 389/2024(D/O), WITH OFFICE NOTE	KAMAL KRISHNA NATH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS V V THANYU	PP, ASSAM
13	AB/605/2024 FIXED	BABUL ANSARI Versus THE STATE OF ASSAM	MR. K BORUAH MS P DAS MS. P BORAH	PP, ASSAM
WITH				
14	AB/644/2024	SINTU ALI Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MS A KHETAWAT	PP, ASSAM
ORDERS				
15	WP(C)/4719/2021 FIXED	MAZIBUR RAHMAN CHOUDHURY AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, REVENUE

16	Cont.Cas(C)/341/2022 FIXED	PREMJIT BORO Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA MS N NEWME	MR. D SAIKIA MR. B CHOUDHURY MR. R K MUSHAHARY
	WITH I.A.(Civil)/1733/2024 in Cont.Cas(C)/341/2022	PREMJIT BORO Versus ANURAG GOEL, IAS AND ANR	MR. A BORO	MR. B CHOUDHURY
		HEARING		
17	WP(C)/268/2017 PART-HEARD, FIXED, WITH LCR	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD.PGCIL and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR. N C DAS GA, ASSAM MS. M DEVI (R-1, 2)
18	WP(C)/4679/2014 WP(C) 7633/15(D/O), FIXED	TARUN CHANDRA GAYAN and 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S BORA MR.P K GARODIA MS.P SARMA	MR.B D KONWAR MR.P J PHUKAN GA, ASSAM MR.R BARUAH(R-6) MR.R KALITA MR.N M DUTTA(R-6) MR.R SALOI MR.P KAKATI MR.S C KHOUND(R-6) SC. P.C. BOARD, ASSAM
19	WP(C)/652/2015	PHANIDHAR SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MR.M RAHMAN(R- 6 - 11) MS.B BHUYANR2 MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	WITH MC/852/2015 in WP(C)/652/2015	PHANIDHAR SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MS.B BHUYAN(R2) MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	WITH I.A.(Civil)/946/2016 in WP(C)/652/2015	THE UDALGURI TOWN COMMITTEE AND ANR Versus PHANIDHAR SHARMA and 9 ORS.	MR.B RAMCHIARY MR.D BARMAN MS.S BORO MS.C TALUKDAR	GA, ASSAM(R1,5) MS.P R MAHANTA MR.S R GOGOI MS.B BHUYAN(R2) SC, BTC
20	WP(C)/659/2015	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus THE UNION OF INDIA AND 8 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM(R2-R7) MR B TALUKDAR(MUNICIPAL ADMINISTRATION DEPTT.) ASSTT.S.G.I.(R1) SC, ELECTION COMMISSION.(R8)
21	WITH WP(C)/1694/2015	ASSAM PETROCHEMICALS LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM

22	WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)
	WITH I.A./1357/2016 in WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) MS.D D BARMANR-10 to 15 SC, GMC SC, G M D A(R6) ASSTT.S.G.I.(R1)
23	WP(C)/470/2019	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3 Mr. Angshuman Bora, amicus Curiae
24	WP(C)/3482/2022	M/S TNS EXPRESS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR. N N B CHOUDHURY MR. N SARKAR MR K TALUKDAR MR P K BASU MS S SHARMA	MS. B SARMA (C.G.C.) SC, RAILWAY
25	WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE
	WITH I.A.(Civil)/3414/2023 in WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID	GA, ASSAM SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024